

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

18.IA/30/MB/2021IN
CP(IB)193/MB/2019

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

MS. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2021**.

NAME OF THE PARTIES: MR. VIJAY KUMARADNALA

V/s.

COMITTEE OFCREDITORS THROUGHITS
RESOLUTION PROFESSIONAL MR.
KSHITIZ GUPTA

SECTION : Sec 60(5) of IBC 2016

ORDER

1. Due to paucity of time, the matter could not be taken up today.
2. List the matter for final hearing on **20.07.2021**.

Sd/-

CHANDRA BHAN SINGH
Member(Technical)
Date : 02.07.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

/P/